

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1723
ANSWERED ON 28TH NOVEMBER, 2019

CONSTRUCTION OF SERVICE ROAD

1723. SHRI RAMESHBHAI LAVJIBHAI DHADUK:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the steps taken by NHAI for construction of service road near Koylana village of Keshod and Pipri Patia in Jetpur-Somnath National Highway NH) in Gujarat; and
- (b) the details of steps taken by NHAI for waiving off toll tax on local vehicles at Godayi toll post on Jetpur-Somnath NH?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)

- (a) The service road on Jetpur-Somnath section of National Highway (NH) 8D was constructed at the time of 4 laning as per provisions in the concession agreement. The service road near Koylana was not feasible because of an existing temple on-route. The provision of service road at Pipri-Patiya shall be taken up at the time of capacity augmentation, if feasible.
- (b) User fee is collected at Gadoi plaza on Jetpur-Somnath Section of NH-8D by Ministry of Road Transport & Highway through National Highway Authority of India (NHAI), as per National Highway Fee (Determination of Rates and Collection) Rules 2008. However, in order to give relief to the local users, following discounts/passes are available at toll plaza:
 - (i) Multiple journey tickets (maximum number of two one way journey) at 1.5 times of Single entry rate;
 - (ii) Monthly pass for maximum 50 journeys in a month (2/3 amount of 50 times of single entry rate);
 - (iii) Concession tickets @ 50 % of single journey for commercial vehicles registered within the district (excluding vehicles plying under National Permit) and
 - (iv) Monthly pass to mechanical vehicles registered as non-commercial vehicles residing within 20 kilometre of toll plaza is Rs.255/- for the year 2018-2019; and is subject to revision every year as per the provisions of the National Highways Fee (Determination of Rates and Collection), Rules 2008.
